

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 01
(IB)-638(PB)/2023

IN THE MATTER OF:

Tresco Homes Private Limited	...	Applicant/Petitioner
Vs		
Soho Limited	...	Respondent

Order under Section 7 of the Insolvency & Bankruptcy Code, 2016.

Order delivered on 08.07.2024

CORAM:

JUSTICE RAMALINGAM SUDHAKAR
HON'BLE PRESIDENT

SH. AVINASH K. SRIVASTAVA
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Petitioner : Mr. Abhishek Anand, Advcoate
For Respondent : Appearance not marked

ORDER

Ld. Counsel Mr. Rakesh Mishra for the Corporate Debtor appeared and sought an adjournment stating the aruing counsel Mr. Shree Prakash Sinha is unavailable due to personal difficulty.

Ld. Counsel Mr. Abhishek Anand for the Financial Creditor also appeared through VC.

At the request, list the matter **on 15.07.2024.**

-sd-

(RAMALINGAM SUDHAKAR)
PRESIDENT

-sd-

(AVINASH K. SRIVASTAVA)
MEMBER (TECHNICAL)